

notification under the Act.

(13) Where the land is acquired for a public purpose but is not used therefor within a reasonable time, it may be offered to the original owner/lessee/tenant or his heirs. If the land is acquired for a company and is not used for the purpose of acquisition within a specified period, the transfer may be declared null and void and the Government should offer reconveyance of the land to the original interest holder.

Development of interest in tribal ethnography

8818. SHRI R. P. GAEKWAD: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government propose to award fellowships and extend financial assistance for ethnography in the Indian Universities to develop interest in tribal ethnography;

(b) if so, the details thereof;

(c) whether it is a fact that little knowledge is available about the tribals in India because of lack of incentives to the researchers;

(d) if so, the details thereof; and

(e) what steps Government propose to take to encourage research knowledge about tribal problems as is being done in other neighbouring countries?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (d). There is no proposal to institute any separate scheme of fellowships for research in ethnography in the universities. However, encouragement is given to research in tribal problems by the University Grants Commission and the Indian Council of Social Science Research under their fellowship programmes and schemes for

financial assistance for research projects.

Several universities in the country have Departments of Sociology and Social Anthropology which are engaged, among others, in studies in ethnography and tribal problems. They are provided financial assistance by the UGC for their research programmes. The Department of Sociology of Ranchi University which is receiving special assistance from the Commission has been undertaking research in tribal ethnography of India with reference to Central India and the Islands. Besides, the Commission supports individual research projects proposed by teachers in universities and colleges which also include studies on tribal problems.

The ICSSR has financed 54 research projects on various aspects of tribal life conducted by University and College teachers as well as those working in other research centres.

Criteria for establishment and affiliation of new colleges

8819. SHRI UTTAM RATHOD: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the criteria adopted by the UGC in regard to the establishment and affiliation of new colleges; and

(b) whether any special criteria are adopted to promote the establishment of new colleges in backward areas?

THE MINISTER OF STATE FOR EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b). The University Grants Commission has not laid down any general criteria for the establishment and affiliation of new colleges, or any special criteria for promoting the establishment of new colleges in the backward areas. Such criteria are generally prescribed by State Universities. The Commission, however, is

of the view that new colleges should be established only after a proper survey is made of the facilities available in each area, and their utilisation, and based on such surveys, the need for new institutions is established, and after ensuring the necessary resources for providing the minimum physical facilities required.

Facilities for fishermen to compete with big mechanised boats ..

8820. SHRI AMAR ROYPRADHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) what facilities Government have provided to the fishermen at the sea-shore areas so as to enable them to compete with big industrialists and big mechanised boats;

(b) if so, the details thereof; and

(c) if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINAHAN): (a) and (b). The area of operation of big mechanised boats is beyond that of fishermen who operate small mechanised boats and non-mechanised boats. At important fishing centres basic facilities are made available to the fishermen. Fishing harbours at major ports have been established. Landing and berthing facilities at smaller centres have also been created. At these centres, auction halls, fish curing yards, cold storages, service centres, provision of water, ice and electricity, diesel pumps, and approach roads have been provided.

(c) Does not arise, Sir.

Auto dial telephone exchange of Bauria, West Bengal

8821. SHRI HANNAN MOLLAH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a scheme for opening an Auto-dial tele-

phone exchange was accepted by the Government at Bauria in Howrah District;

(b) whether the works to be started and materials of lakhs of rupees were sent there;

(c) whether it is a fact that suddenly the work was stopped and all materials were removed;

(d) if so, the resources therefor; and

(e) whether Government propose to reconsider the case and open the telephone exchange there?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) to (d). On receipt of a number of applications for telephone connections, it was decided to open a 50 line small automatic exchange at Bauria and certain materials and stores had been obtained.

On a review, it was considered more economical to provide the new connection from the existing 200 line automatic exchange at Uluberia. Accordingly it was decided to cancel the project of opening a new exchange and to provide connections from Uluberia exchange. Some connections have already been provided, cable work has been planned to provide the rest.

(e) No Sir.

राजस्थान में केन्द्रीय विद्यालय खोला जाना

8822. श्री वृद्धि चन्द्रजन : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की इच्छा करेंगे कि :

(क) सीमा क्षेत्रों में किन-किन स्थानों पर सरकार ने केन्द्रीय विद्यालय खोल कर वहाँ के केन्द्रीय सरकार के कर्मचारियों के बच्चों को शिक्षा सुविधा उपलब्ध की है ;